

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **19.10.2022** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Withdrawal

For S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 208/2021 ((CA)(AT)(INS) No. 1360/2019 & Diary No.898/2022)	Embee Software Pvt Ltd Vs IDS Next Business Solutions Pvt Ltd	Mr. Lzafeer Ahmed	Mr. Gautam Shivashankar

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

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2. Website: www.nclat.nic.in

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